

Contested Commercial Cases disposed during the Month: September, 2024

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision	
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1													
							Nil									
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	43/2024	09-01-2023	SRI ISHWAR NATH GUPTA Vs SRI TANMOY SASNYAL AND 7 OTHERS	ABHALASH CHATTERJEE	9832501251	04-09-2024	235 Days	No	Dispose of the Application U/S 9	Nil	Nil	
3	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/9/2024	9/2024	20-02-2020	Kazi Zainal Absar Vs Ratnesh Verma	Ayan Ranjan Mukherjee Vs Suvodip Ghosal	9832209145 Vs 9547930079	10-09-2024	1664 days	No	Decreed on contest against the defendant	NO	NO	
4	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)/10/2024	10/2024	20-12-2019	M/S Mining Associates Vs M/S National Projects Construction Corp.Ltd	Indrajit Mukherjee vs Abhijit Kumar Sen	9476134772 Vs	11-09-2024	1727 days	Yes	ALLOWED	NO	NO	
5	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Execution (Commercial)	1/2024	08-01-2024	NIRMAN Vs EXECUTIVE ENGINEER, P.W.D. BERHAMPOR E DIVISION NO. I	Chinmay Kumar Pati Vs Sisir Kumar Mukherjee	6295805181	24-09-2024	260 days	NO	Disposed of	NO	NO	
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	29/2024	04-05-2024	STEEL AUTHORITY OF INDIA LTD Vs BHILAI ENGINEERING CORPORATION LIMITED	Krishnendu Upadhyay VS Mr. Ashish Kumar Maji,	9153053998 VS 8514036753	30-09-2024	149 days	NO	Dismissed as not maintainable.	NO	NO	
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	30/2024	04-05-2024	STEEL AUTHORITY OF INDIA LTD Vs BHILAI ENGINEERING CORPORATION LIMITED	Krishnendu Upadhyay VS Mr. Ashish Kumar Maji,	9153053998 VS 8514036753	30-09-2024	149 days	NO	Dismissed as not maintainable.	NO	NO	

8	Commercial court siliguri	Darjeeling, jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Nil
Total Number of cases Disposed during the Month: 6				